

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

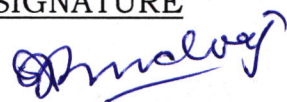
SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Crest Logistics and Engineers Pvt. Ltd.  
V/s.  
M/s. Ming Yang Holdings (Singapore) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 & 246 of the Companies  
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	M. S. BHARDWAJ i/b MSB Legal	Adv. for Petitioner	
---	------------------------------------	------------------------	--

1.	SONALI MATHUR	} Adv. for Respondent Nos. 1 to 3 i/b A2B & Partners	
2.	TANVI DATTANI		

Order

TCP No.45/241-242NCLT/MB/MAH/2016

At the request of the parties, list this matter for reporting settlement on  
24.3.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)